

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 3821/2023

SOMPRABHA RANA & ORS.

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH & ORS.

Respondent(s)

Date : 28-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Gagan Gupta, Sr. Adv.
Mr. Nikhil Jain, AOR
Mr. Saurabh Singh, Adv.
Mr. Divyansh Singh, Adv.

For Respondent(s) Mr. Pashupathi Nath Razdan, AOR
(For Res.No.1) Mr. Ajay Sharma, Adv.
Mr. Mirza Kayesh Begg, Adv.
Ms. Maitreyee Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.
Ms. Akanksha Tomar, Adv.
Mr. Argha Roy, Adv.
Ms. Ojaswini Gupta, Adv.
Ms. Ruby, Adv.
Mr. Zartab Anwar, Adv.

(For Res.Nos.2 to 5) Mr. P.S. Patwalia, Sr. Adv.
Mr. Santosh Kumar, Adv.
Mr. Rishiraj Trivedi, Adv.
Mr. Madhurendra Sharma, Adv.
Mr. Rajiv R. Mishra, Adv.
Ms. Suruchi Yadav, Adv.
Mr. Aditi Shivadhatri, Adv.
Mr. Yadav Narender Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Submissions are heard.

Judgment is reserved.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)